

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

O.A. No.13/2009 with M.A. No.07/2009

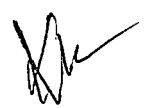
Date of Order : 23.05.2011

Mr. A.K. Kaushik, counsel for applicant.
Mr. Salil Trivedi, counsel for respondents.

Learned counsel Mr. A.K. Kaushik, appearing for the applicant would submit that the applicant got an appointment, and therefore no cause to agitate the matter further survives now.

Considering the submission of the learned counsel for the applicant, this O.A. is dismissed. No order as to costs.


(Sudhir Kumar)
Administrative Member


(Dr. K.B. Suresh)
Judicial Member

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